

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/113/KOB/2024 IN IA/94/KOB/2024 in CP(C/ACT)/12/KOB/2023
SECTION	RULE 11 NCLT
NAME OF PARTIES	ASHARAFALI KALLIKUNNEL SYEDMUHAMMED AND ANOTHER V/S ALISHABEER VENTURES PVT LTD AND 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	CS SREEPRIYA KALARIKKAL
RESPONDENTS ADVOCATE/ PROFESSIONAL	NEBIL NIZAR, AKHIL J CHANDRAN., KR RADHAKRISHNAN NAIR.

**26 JUNE 2024**

## O R D E R

### **IA(C/ACT)/113/KOB/2024 IN IA/94/KOB/2024 in CP(C/ACT)/12/KOB/2023**

This is an IA bearing No. 113/KOB/2024 filed by the Applicants under Rule 11 of the NCLT Rules, 2016 seeking condonation of delay of 13 days in filing IA/94/KOB/2024 in the main CP(C/ACT)/12/KOB/2023.

Learned Authorised representative, PCS Ms. Sreepriya Kalarikkal appears on behalf of the Applicants through virtual mode. Learned Counsel, Mr. Nebil Nizar appears physically on behalf of the R2 & R3 and stated that he has no objection in condoning the delay.

Taking note of the submissions of the Learned authorised representative appearing on behalf of the Applicants and the no objection stated by the Respondents, this bench is satisfied. Accordingly, the said delay of 13 days in filing IA/94/KOB/2024 is condoned.

With the aforesaid observations, this IA(C/ACT)/113/KOB/2024 is **allowed and disposed of**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**